

(d) The question of extension of Contributory Health Service Scheme to workcharged staff in Delhi is under consideration.

Loans to Refugees

1417. Shri Balraj Madhok: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that urban loans of less than Rs. 400/- given to non-claimant refugees in many of the States have been condoned;

(b) whether such loans have not so far been condoned in the case of refugees living in Union territories; and

(c) if so, what steps are being taken to remove this anomaly?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) Yes, but the limit is Rs. 300 and not Rs. 400.

(b) The orders for the remission of small urban loans are equally applicable to the Union territories.

(c) Does not arise.

Purchase of Jeeps

1419. Shri Chintamani Panigrahi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any quotas were allowed for Orissa Textile Mills, Chowduar, the Kalinga Tubes and the Kalinga Industries Ltd., Orissa in respect of purchase of jeeps in 1960-61 and 1961-62; and

(b) if so, the number of quotas allotted respectively?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. There is no control over the distribution and sale of jeep vehicles. The manufacturers sell the vehicles to their distributors depending on their outstanding orders from month to month who in turn arrange distribution in their respective trading territories according to demand and availability. There is no question of any quota being

fixed or allowed for any customer whether an individual, a company or a Government Department.

(b) Does not arise.

Import Trade Control Organisation

1420. Shri Barman: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the pay scales of Controllers and Assistant Controllers in the Import Trade Control Organisation have been fixed as recommended by the Pay Commission;

(b) whether it is a fact that there has been a cut in the city compensatory allowance and compulsory deduction against Provident Fund account after the Pay Commission's Report; and

(c) if the reply to part (a) above be in the negative, how long it will take to finalise the pay scales of these two grades?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, these have been fixed taking into consideration the recommendations of the Pay Commission and the notification is under issue.

(b) After the Pay Commission's Report there has been a cut in the City Compensatory allowance in respect of Controllers and Assistant Controllers in Bombay and Calcutta only. There has also been a compulsory deduction towards General Provident Fund Account in respect of all Government Servants.

(c) Does not arise.

Import Trade Control Organisation

1421. Shri Barman: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of Controllers and Assistant Controllers in the Import Trade Control Organisation;

(b) how many of them belong to the Scheduled Castes and Tribes; and